

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 37 of 2014**

**Dated : 06<sup>th</sup> March, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Counsel for the Respondent (s): Mr. Vishrov Mukherjee  
Mrs. Rimali Batra for R-2**

**ORDER**

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 21.03.2014 after serving copy on the other side.

Post the matter on **11.04.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/pr*